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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.143/BB/ 2017	-	For compliance of addl. Information	252(3)	Thanco Natural Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

SHRI RATAKONDA MURALI B.G. *petitioner* *SCURE*
9900545096

The matter is listed today for admission. Counsel for petitioner has filed a memo along with annexurs.

Issue notice to the ROC.

List it on 07.11.2017.


MEMBER (J)


MEMBER (T)